

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/51/2016
NAME OF THE PETITIONER(S) : RADHAKRISHNAN BABUNIRMALA
NAME OF THE RESPONDENT(S) : PRECISE LIMBUS EYE CARE PVT LTD &1
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

REPRESENTATION BY WHOM

1	SUMIT AGARWAL FOR KSR & CO.	For Applicant/ Petitioner	Sumit
2)	Gopnath Menon Periwal Chankrishnan	Respondent	} Rahul

ORDER

Counsel representing the Counsel for the Petitioner present. Counsel for Respondent also present. Representing Counsel for the Petitioner submitted that time be granted for causing presence of his senior for the purpose of argument in relation to the interim prayer. At request, time is enlarged. In the meantime, the order dated 16.11.2017 is extended till next date of hearing. Put up on **15.12.2017 at 10.30 A.M.**

-sd-
MEMBER (JUDICIAL)

ghk